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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI KAPIL SIBAL): I beg to lay on the Table a copy of Notification No. O.N. 3(E) (Hindi and English versions) published in Gazette of India dated 13th January, 2014, making certain amendments in Schedule-II and Schedule-XXVIII of the Delimitation of Parliamentary and Assembly Constituencies Order, 2008, relating to the State of Uttar Pradesh to give adequate representation to the Scheduled Castes and Scheduled Tribes as envisaged in the Constitution under sub-section (3) of Section 6 of the Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Ordinance, 2013.

[Placed in Library, See No. LT 10705/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): On behalf of Dr. Girija Vyas, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2012-2013.

[Placed in Library, See No. LT 10706/15/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2012-2013, alongwith Audited Accounts.

[Placed in Library, See No. LT 10707/15/14]

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2012-2013.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 10708/15/14]

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Thirteenth, Fourteenth and Fifteenth Lok Sabhas:-

THIRTEENTH LOK SABHA

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1. Statement No. 35 Tenth Session, 2002

[Placed in Library, See No. LT 10709/15/14]

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FOURTEENTH LOK SABHA

2. Statement No. 29 Third Session, 2004

[Placed in Library, See No. LT 10710/15/14]

3. Statement No. 29 Fourth Session, 2005

[Placed in Library, See No. LT 10711/15/14]

4. Statement No. 29 Seventh Session, 2006

[Placed in Library, See No. LT 10712/15/14]

5. Statement No. 25 Ninth Session, 2006

[Placed in Library, See No. LT 10713/15/14]

6. Statement No. 22 Thirteenth Session, 2008

[Placed in Library, See No. LT 10714/15/14]

7. Statement No. 16 Fifteenth Session, 2009

[Placed in Library, See No. LT 10715/15/14]

FIFTEENTH LOK SABHA

8. Statement No. 18 Second Session, 2009

[Placed in Library, See No. LT 10716/15/14]

9. Statement No. 16 Third Session, 2009

[Placed in Library, See No. LT 10717/15/14]

10. Statement No. 16 Fourth Session, 2010

[Placed in Library, See No. LT 10718/15/14]

11. Statement No. 13 Fifth Session, 2010

[Placed in Library, See No. LT 10719/15/14]

12. Statement No. 12 Sixth Session, 2010

[Placed in Library, See No. LT 10720/15/14]

13. Statement No. 10 Seventh Session, 2011

[Placed in Library, See No. LT 10721/15/14]

14. Statement No. 10 Eighth Session, 2011

[Placed in Library, See No. LT 10722/15/14]

15. Statement No. 9 Ninth Session, 2011

[Placed in Library, See No. LT 10723/15/14]

16. Statement No. 8 Tenth Session, 2012

[Placed in Library, See No. LT 10724/15/14]

17. Statement No. 6 Eleventh Session, 2012

[Placed in Library, See No. LT 10725/15/14]

18. Statement No. 5 Twelfth Session, 2012

[Placed in Library, See No. LT 10726/15/14]

19. Statement No. 4 Thirteenth Session, 2013

[Placed in Library, See No. LT 10727/15/14]

20. Statement No. 2 Fourteenth Session, 2013

[Placed in Library, See No. LT 10728/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 119(E) (Hindi and English versions) published in Gazette of India dated 16th January, 2014, notifying the 16th day of January, 2014 as the date on which the provisions of the Lokpal and Lokayuktas Act, 2013 shall come into force issued under sub-section (4) of Section 1 of the said Act.

[Placed in Library, See No. LT 10729/15/14]

(2) A copy of the Search Committee (Constitution, Terms and Conditions of appointment of members and the manner of selection of Panel of Names for appointment of Chairperson and Members of Lokpal) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 31(E) in Gazette of India dated 24th December, 2013 under Section 61 of the Lokpal and Lokayuktas Act, 2013.

[Placed in Library, See No. LT 10730/15/14]

MADAM SPEAKER: Item No.6, Shri Jitin Prasada -- not present.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2012-2013, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10731/15/14]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10732/15/14]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2012-2013.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 10733/15/14]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2012-2013.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 10734/15/14]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Warangal, Warangal, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Warangal, Warangal, for the year 2012-2013.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 10735/15/14]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Karnataka, Surathkal, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Karnataka, Surathkal, for the year 2012-2013.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 10736/15/14]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Raipur, Raipur, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology Raipur, Raipur, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Raipur, Raipur, for the year 2012-2013.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 10737/15/14]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2012-2013.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 10738/15/14]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Ropar, Ropar, for the year 2012-2013.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Ropar, Ropar, for the year 2012-2013.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 10739/15/14]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Indore, Indore, for the year 2012-2013.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Indore, Indore, for the year 2012-2013.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 10740/15/14]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Meghalaya, Shillong, National Institute of Technology Meghalaya, Shillong, for the years 2010-2011 and 2011-2012.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology Meghalaya, Shillong, for the years 2010-2011 and 2011-2012, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Meghalaya, Shillong, for the years 2010-2011 and 2011-2012.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 10741/15/14]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2012-2013.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 10742/15/14]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Puducherry, Puducherry, for the year 2011-2012, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Puducherry, Puducherry, for the year 2011-2012.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 10743/15/14]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2012-2013.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 10744/15/14]

(29) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Silchar, Cachar, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Silchar, Cachar, for the year 2012-2013.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 10745/15/14]

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur, Kanpur, for the year 2012-2013.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Kanpur, Kanpur, for the year 2012-2013.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 10746/15/14]

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2012-2013.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 10747/15/14]

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Patna, Patna, for the year 2012-2013.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Patna, for the year 2012-2013.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 10748/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2012-2013.

[Placed in Library, See No. LT 10748A/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, New Delhi, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10749/15/14]

(3) A copy of the Recruitment of Lower Division Clerk-cum-Typist (English/Hindi), 2011 (Revised) (Hindi and English versions) published in Notification No. G.S.R. 789(E) in Gazette of India dated 24th December, 2013 under Section 58 of the Delhi Development Act, 1957.

[Placed in Library, See No. LT 10750/15/14]

(4) A copy of the Notification No. S.O. 1(E) (Hindi and English versions) published in Gazette of India dated 1st January, 2014, notifying charges for availing Additional Floor Area ratio in respect of farmhouses in the Low Density Residential Area

policy published vide Notification No. S.O. 1199(E) dated 10th May, 2013, issued under Section 57 of the Delhi Development Act, 1957.

[Placed in Library, See No. LT 10751/15/14]

(5) A copy of the Notification No. S.O. 3598(E) (Hindi and English versions) published in Gazette of India dated 7th December, 2013, containing corrigendum to the Notification No. S.O. No. 2272(E) dated 21st September, 2012 under Section 57 of the Delhi Development Act, 1957.

[Placed in Library, See No. LT 10752/15/14]

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10753/15/14]

(b) (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2012-2013.

(ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10754/15/14]
